

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.Nos.129 and 139 of 1995

Wednesday, this the 5th day of July, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

O.A.129/95

1. KP Sudhakar,  
Technical Supervisor,  
Telephone Exchange, Aluva.
2. KV Ramachandran,  
Technical Supervisor,  
Digital Trunk Automatic Exchange,  
Telephone Bhavan,  
Kannur.
3. PK Purushothaman,  
Technical Supervisor,  
Auto Telephone Exchange,  
Alappuzha.
4. V Karunakaran Nair,  
Senior Technical Supervisor,  
Telephone Exchange,  
Calicut.
5. M Bhaskaran Nair,  
Technical Supervisor,  
Office of the Junior Telecom Officer,  
Telex Out Dor, Manjalikulam Road,  
Thiruvananthapuram.
6. KM Bhaskaran,  
Technical Supervisor,  
Main Auto Exchange,  
Telephone Exchange, Unit.II, Kottayam.
7. P Vidhyadharan,  
Technical Supervisor,  
Telephone Exchange, Punalur.
8. TK Balachandran,  
Technical Supervisor,  
Telephone Exchange, Ettumanoor.
9. N Lakshmanan Nambiar,  
Senior Technical Supervisor,  
Telex Exchange, Kannur.



10. M Basheer,  
Technical Supervisor,  
O/o the Sub Divisional Officer,  
Telephone Exchange, Punalur.
11. A Krishnan,  
Technical Supervisor,  
Telephone Exchange, Perumbavoor.
12. EK Ravindradas,  
Technician, Telephone Exchange,  
Vellayil, Calicut.
13. K Gopalakrishnan,  
Technical Supervisor,  
Telephone Exchange, Vellangalloor. - Applicants

By Advocate M/s P Santhoshkumar & TA Rajan

Vs

1. Union of India represented by  
the Secretary,  
Ministry of Telecommunications,  
New Delhi.
2. The Director of Telecommunication,  
Telecommunication Department,  
New Delhi.
3. The Chief General Manager of  
Telecommunication,  
Kerala Circle,  
Thiruvananthapuram. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government  
Standing Counsel

O.A.139/95

1. PR Parameswaran,  
Senior Technical Supervisor,  
Tripunithura Telephone Exchange,  
O/o the Sub Divisional Engineer(Cables),  
Tripunithura.
2. MN Ramachandran Pillai,  
Senior Technical Supervisor,  
Telephone Exchange,  
Kothamangalam.
3. R Muraleedharan,  
Senior Technical Supervisor,  
Telephone Exchange, Kalamassery.
4. U Cheria,  
Senior Technical Supervisor,  
Telephone Exchange,  
Tripunithura.

- Applicants



5. NT Joseph Kunju,  
Senior Technical Supervisor,  
O/o the Assistant Engineer Installation,  
Jose Trust Building,  
Ernakulam.
6. K Venugopalan I,  
Senior Technical Supervisor,  
Trunk Telephone Exchange,  
Trichur.

- Applicants

By Advocate M/s P Santhoshkumar & TA Rajan

vs

1. Union of India represented by  
the Secretary,  
Ministry of Communication,  
New Delhi.
2. The Director General,  
Telecommunication,  
Telecommunication Department,  
New Delhi.
3. The Chief General Manager of Telecommunication,  
Kerala Circle,  
Thiruvananthapuram.

- Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government  
Standing Counsel

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants in these two applications are Senior Technical Supervisors/Technical Supervisors/Technicians. They state that they have undergone the training for Telecom Technical Assistants(TTA for short) on various dates and are awaiting appointment to that category. They pray that they may be appointed as TTAs and that they be declared to be entitled for appearing for the qualifying screening test of Junior Telecom Officers(JTOs for short).

Respondents state that though applicants have been trained for the TTA's post, their appointment would have to wait for the availability of vacancies and after they are so appointed they would become automatically eligible for the qualifying screening test.

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2. Learned counsel for applicants submits that they may be permitted to bring their grievances to the notice of the third respondent. They may do so by means of a representation within one month. If such a representation is made, third respondent shall consider it and pass appropriate orders within three months of the receipt of the representation.

3. The applications are disposed of by this common order with the aforesaid direction. No costs.

Dated, the 5th July, 1995.

Sd/-  
P SURYAPRAKASAM  
JUDICIAL MEMBER

Sd/-  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

trs/5795

CERTIFIED TRUE COPY  
Date ..... 6.7.95

Deputy Registrar

